

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD –
Nomination of two (02) Judicial Officers to participate in the five (05) days Residential Training programme on “**Cyber Security Investigation**” at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad is scheduled to be held from 21.08.2023 to 25.08.2023 – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. e-mail, dated 20.06.2023 from the Deputy Secretary, Government of India, Ministry of Home Affairs, Indian Cyber Crime Coordination Centre (14C) CIS Division, New Delhi.
2. High Court’s proceedings in Order Roc.No.1317/SO/2023, dated 01.08.2023.

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ORDER ROC.NO.3174/2023 - B.SPL., DATED:08.08.2023.

The High Court is pleased to pass the following order:

The following two (02) Judicial Officers mentioned in Column No.2, vide High Court’s Proceedings 2nd read above, are hereby nominated to participate in the five (05) days Residential Training programme on “**Cyber Security Investigation**” scheduled to be held from **21.08.2023 to 25.08.2023** at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI J.VIKRAM, I Addl. Senior Civil Judge – cum – Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.	II Additional Senior Civil Judge -cum- II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri
2.	SRI D.KIRAN KUMAR, Prl. Senior Civil Judge – cum – Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.	

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said training programme.

In case, the officers mentioned in Column No.3 are either on leave or not available for any other reason, the concerned Prl. District Judge/Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court.

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- NOTE**
1. The Proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad.
 2. **The nominated officers are entitled only for actual journey period.**


8/12/23
REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Principal District and Sessions Judge, Medchal-Malkajgiri District.
4. The Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
5. The I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
6. The II Additional Senior Civil Judge -cum- II Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
7. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
8. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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